

(b) If so, the steps being taken to make Damodar free from pollution?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH) : (a) Yes. The level of Pollution in Damodar River rose considerably during November last year due to discharge of industrial effluents by different industries located in the industrial belt of Durgapur—Asansol.

(b) As a corrective measure, the Damodar Valley Corporation authorities have released flushing doses of water from the upstream dams and the pollution was brought under control. The West Bengal Government urged upon the concerned industries of the area to regulate the discharge of waste effluents of their factories so as to cause no or minimum pollution in the Damodar. A committee consisting of both official members and representatives from different industries of the area identified the industries contributing to major pollution. In this regard and made suggestions for regulating the discharge of industrial effluents preferably after treatment. The industries concerned have promised to cooperate.

The Government of West Bengal have constituted a State Board for Prevention and Control of Water Pollution under the Water (Prevention and Control of Pollution) Act, 1974 for taking measures to prevent and control water pollution within the State.

Allocation of Funds for Maharashtra Slum Improvement Programme

6901. **SHRI Z. M. KAHANDOLE :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the allocation of funds for the slum improvement programme of Maharashtra by the Centre in the preceding three years;

(b) out of this, how much was earmarked for the city of Malegaon, District Nasik; and

(c) what work has been done with this money during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH) : (a) The Central Scheme for Environmental Improvement in Slum Areas was a Central scheme during 1972-73 and 1973-74

only and the Scheme has since been transferred to the State Sector with effect from 1st April, 1974. During the years 1972-73 and 1973-74, a total sum of Rs. 9,85,32,698 was released for undertaking schemes of environmental improvement in Bombay, Poona and Nagpur.

(b) and (c) As the city of Malegaon had not been covered under the above scheme, no amount was released for this city. The question of doing any work with Central assistance for this city, therefore does not arise.

Posts of Chief Sanitary Inspectors in Health Department of N.D.M.C.

6902. **SHRI P. M. SAYEED :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of Class III posts of Chief Sanitary Inspectors in Health Department of New Delhi Municipal Committee filled from 1st January, 1971 to-date;

(b) the number of vacancies reserved out of these for Scheduled Castes and Scheduled Tribes and filled by candidates, from these communities; and

(c) the reasons for not filling reserved vacancies, if any, from amongst Scheduled Castes and Scheduled Tribes and the action taken to undo injustice, done?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH) : (a) Three posts, in all, were filled two with effect from 15th April 1971 and the third with effect from 1st January, 1972.

(b) No vacancies were reserved for Scheduled Castes and Scheduled Tribes until 27th November, 1972 the date of Government order making reservation applicable in cases of promotion on the basis of seniority.

(c) Does not arise in view of answers at (a) and (b) above.

बड़े गेहूँ क्षेत्र तथा एकधिकारी बजली

6903. **डॉ. लक्ष्मीनारायण बाबडे :** क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 26 फरवरी, 1975 के "दि इकानाविकस डाइजल" में